

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 172 of 2014**

**Dated : 21<sup>st</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Energy Transmission Corporation Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors.  
.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**ORDER**

Admit. Issue notice to the Respondents returnable on 22.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.08.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vg